

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Transfer and posting of Civil Judges (Junior Division)

ORDER

No:-1426 of 2024/RG

Dated:- 17.09.2024

In the interest of administration and smooth functioning of the judicial work, following transfers and postings of Civil Judges (Junior Division) and adjustment of newly appointed Civil Judges (Junior Division), appointed vide Government Order No. 15557-JK (LD) of 2024 dated 07.09.2024 and Order No. 15709-JK (LD) of 2024 dated 12.09.2024, are hereby ordered:-

S. No.	Name of the Officer	Present Place of posting	Transferred to	Remarks
1	Ms. Maleeka Sharma	Munsiff, Udhampur	2 nd Additional Munsiff, Jammu	Vice Ms. Shama Sharma
2	Ms. Ananta Raina	Munisff/Additional Spl. Mobile Magistrate, Samba	Munsiff R.S. Pura	Against vacant post
3	Altaf Ahmad Mir	Munsiff, Kupwara	Principal Magistrate, JJB, Baramulla	Against vacant post
4	Ms. Meera Bangotra	3 rd Additional Munsiff, Jammu	Munsiff, Hiranagar	Vice Ms. Rimpi Rani
5	Ms. Assma Choudhary	Munsiff, Bishnah	Principal Magistrate, Juvenile Justice Board, Rajouri	Against vacant post
6	Ms. Urvashi Raina	Addl Munsiff, Samba	Munsiff, Udhampur	Vice Ms. Maleeka Sharma
7	Anjeet Singh	Munsiff, Qazigund	Principal Magistrate, Juvenile Justice Board, Doda with Additional Charge JJB, Kishtwar	Against vacant post
8	Ms. Suhani Vasistha	Munsiff, Sunderbani	Munsiff, Majalta	Against vacant post
9	Tarun Mahajan	Munsiff, Jammu	Munsiff, Ramban	Vice Mr. Sidhant Vaid
10	Rohit Sharma	Munsiff, Budhal	1 st Additional Munsiff Forest Magistrate, Jammu	Vice Ms. Amandeep Kour
11	Rashi Verma	Addl. Special Mobile Magistrate, ..Pura	Munsiff/Addl Special Mobile Magistrate, Samba	Vice Ms. Ananta Raina
12	Shayesta Nazir	Munsiff LRP, Srinagar	City Munsiff, Srinagar	Against vacant post
13	Shabber Ayaz	Additional Special MM, Awantipora	Principal Magistrate, JJB, Budgam	Against vacant post
14	Ms. Danishta Shafi	Munsiff, Dooru	Munsiff, Pulwama	Vice Mr. Majid Farooq Mir
15	Ms. Fakhar un Nissa	Munsiff, Charar-i-Sharief	Munsiff, Pampore	Against vacant post
16	Ms. Saloni Anand	Munsiff, Mendhar	Principal Magistrate, JJB, Poonch	Against vacant post
17	Ahtzaz Ahmed	2 nd Additional Munsiff, Srinagar	Principal Magistrate, JJB, Anantnag with Addl charge of JJB, Kulgam	Against vacant post

18	Muneer Ahmad Bhat	Addl Special MM, Kulgam	Additional Special Mobile Magistrate, Awantipora	Vice Mr. Shahbar Ayaz
19	Ms. Cheena Sumbria	Munsiff, Kathua	Principal Magistrate, JJB Samba with Additional Charge of JJB, Kathua	Against vacant post
20	Ms. Farah Bashir	Munsiff, Budgam	Principal Magistrate, JJB, Ganderbal with additional charge of JJB, Bandipora	Against vacant post
21	Ms. Uzma Amin	Munsiff, Chadoora	Principal Magistrate, JJB, Pulwama	Against vacant post
22	Ms. Mainaaz Qadir	Addl. Spl. M. M. Ganderbal	Principal Magistrate, JJB, Srinagar	Against vacant post
23	Towfeel Ahmad Mir	Munsiff, Tangmarg	Additional Special M.M. Beerwah	Against vacant post
24	Ms. Bhanu Bhasin	Additional Spl. Mobile Magistrate Udhampur	Munsiff Basohli	Against vacant post
25	Altaf Ahmad Mir-II	Munsiff, Tral	Munsiff Handwara	Against vacant post
26	Lakshay Badyal	Munsiff, Katra	Munsiff, Nobra	Against vacant post
27	Ms. Mahjabeen Akhter	District Mobile Magistrate (T) Rajouri	Principal Magistrate, JJB, Reasi	Against vacant post
28	Mahavir Singh	Munsiff, Ukhral	Munsiff Thathri	Against vacant post
29	Arvind Manhas	DMM (T), Doda	3 rd Additional Munsiff, Jammu	Vice Ms. Meera Bangotra
30	Kartar Singh	Munsiff, Kishtwar	DMM(T) Doda	Vice Mr. Arvind Manhas
31	Karan Bijyal	Munsiff, Gandoh Bhalessa	Munsiff Kishtwar	Vice. Mr. Kartar Singh
32	Man Mohan Kumar	Munsiff, Banihal	Principal Magistrate, JJB, Udhampur with additional charge of JJB, Ramban	Against vacant post
33	Vishal Bharti	DMM (T) Udhamapur	Munsiff, Katra	Vice Mr. Lakshay Badyal
34	Mohd. Waseem Mirza	Munsiff, Ganderbal	1st Addl Munsiff, Srinagar	Against vacant post
35	Mudasir Bashir	Munsiff D.H Pora	Principal Magistrate, JJB, Kupwara	Against vacant post
36	Ms. Rekha Sharma	Munsiff, Chenani	Munsiff, Jammu	Vice Mr. Tarun Mahajan

Civil Judges (Junior Division) appointed vide Government Order No. 15557-JK(LD) of 2024 dated 07.09.2024

S. No.	Name S/Shri/Ms.	Parentage and Address S/Shri	Posted as	Remarks
1.	Tasneem Kawoos	Junaid Ahmad Kawoos, R/o 7 Umer Colony A Lane No. 4 Mohalla Hamza, Srinagar	Munsiff, Budgam	Vice Ms. Farah Bashir
2.	Mufti Nahida	Mufti Nissar Ahmad R/o 210 IRM Lane Ahmad Nagar Iddgah	Munsiff Kangan	Vice Mr. Easar Ul Nabi
3.	Sanah Badyal	Ajit Badyal R/o House No. 48, Sector 3, Trikuta Nagar.	Munsiff, Bishnah	Vice Ms. Assma Chowdhary
4.	Shavika Gupta	Dev Kiran Gupta R/o 273A, Gole Market, Gandhi Nagar	DMM(T) Rajouri	Vice Ms. Mahajbeen Akhter
5.	Shivali Sharma	Aman Kumar R/o Village Gurah Jattan, Ghagwal.	Munsiff Reasi	Against vacant post

6.	Rabyia Snober Gulzar	Gulzar Ahmad Qureshi R/o N.A Azamtabad Manyal Thanna Mandi	Munsiff Budhal	Vice Mr. Rohit Sharma
7.	Sonali Sharma	OM Parkash Sharma R/o H.No. 145, Lane No.6, Greater Jammu Colony, Kunjwani Bye Pass, Jammu.	Munsiff, Banihal	Vice Mr. Manmohan Kumar
8.	Nazia Hassan	Gh. Hassan Malik R/o Reshipora Shopian Zainapora.	Munsiff Chadoora	Vice Ms. Uzma Amin
9.	Isha Jerath	Girish Jerath R/o Near Hanuman Mandir, Rehambal, Udhampur.	Munsiff Gandoh Bhalessa	Vice Mr. Karan Bijjal
10.	Kangna Gupta	Sushil Gupta R/o 5, Ward No.5, Lakhanpur	Munsiff Mahanpur	Against vacant post
11.	Akash Deep	Sanjeev Kumar Sharma R/o 72, Sector D Extn. Near Tiny Tots School, Sainik Colony, Jammu	Addl Special MM, Udhampur	Vice Ms. Bhanu Bhasin
12.	Aastha Sharma	Mahesh Sharma R/o 47/1A, Trikuta Nagar, Jammu	Addl. Spl MM Reasi	Vice Ms. Priyanka Mahajan
13.	Aarizoo Javaid Rather	Javaid Ahmad Rather R/o 1 Bakshi Abad, Anantnag	Munsiff Dooru	Vice Ms. Danishta Shafi
14.	Arshad Aziz Qureshi	Abdul Aziz Qureshi R/o 103, Gursai, Mendhar	Munsiff, Anantnag	Vice Mr. Mohammed Ishtiyaq Alam Baba
15.	Prashant Kumar	Om Prakash R/o VPO Badhole, Ramnagar	Munsiff Billawar	Against vacant post
16.	Arushi Shukla	Sanjeev Kumar R/o 104/3 Roop Nagar, Jammu	Munsiff Akhnoor	Against vacant post
17.	Rishabh Koushal	Vinod Kumar R/o Jandrah.	DMM(T) Udhampur	Vice Mr. Vishal Bharti
18.	Ritika Jamwal	Sudheer Jamwal R/o 102 Near Aware Shiksha School, Suchani, Vijaypur	Munsiff Mahore	Vice Ch. Ghulam Murtaza
19.	Jaspreet Kaur	Harvinder Singh R/o Plot No.22, Bakshi Nagar, Jammu	DMM (T), Poonch	Against vacant post
20.	Samreen Tibb	Sandeep Singh R/o 11, Sector 12, Nanak Nagar	Addl. Special Mobile Magistrate, R.S. Pura	Vice Ms. Rashi Verma
21.	Alisha Bhagat	Bansi Lal Bhagat R/o 83/A, Ward No.1, Lane No. 2, Samba	Munsiff, Kalakote	Vice Ms. Kamiya Singh Andotra
22.	Kritika Sethi	Naresh Kumar Sethi R/o H.No.5/14A, Sector 4 Chaman Vihar Colonel Colony, Talab Tillo Bohri.	Additional Munsiff Samba	Vice Ms. Urvashi Raina
23.	Akash Deep Singh	Gandharb Singh Andotra R/o Thakur Dharam Singh College, Ward No. 9, Old Bus Stand, Kathua	Munsiff, Kulgam	Against vacant post
24.	Rameen Rashid Khan	Abdul Rashid Khan R/o Rambagh Balla Near Diamond Silk Factory, Srinagar.	Munsiff Shopian	Against vacant post

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25.	Younis Hamid	Ab. Hamid Digoo R/o 10, Kakapora	Munsiff Baramulla	Against vacant post
26.	Meghna Mohan	Mohan Lal R/o 313-314, Lane 5 Lakkar Mandi, Janipora.	Addl MM Surankote	Against vacant post
27.	Viren Magotra	Rajeev Magotra R/o House No. 212, Sector 2, Channi Himmat	Munsiff Kathua	Vice Ms. Cheena Sumbria
28.	Usman Khurshid	Khurshid Ahmad Kanroo R/o 011, Jan Mohalla, Hergam	DMM(T), Sopore	Vice Mr. Javed Ahmad Parray
29.	Bhawana Kesar	Naresh Kumar R/o Ward No. 4, Quasba Bala, Nowshera	Munsiff, Sunderbani	Vice Ms. Suhashni Vasistha
30.	Amaan Nissar	Nissar Ahmad Najar R/o H.No.926, Yarin Kadil Seer Hamdan Anantnag Mattan	Munsiff, Tral	Vice Mr. Altaf Ahmad Mir-II
31.	Mahoor	Parvaiz Ahmad Ghani R/o Abdul Rashid Ghani House, Baghi Ali Mardan Khan, Nowshera	Munsiff, Ganderbal	Vice Mr. Mohd Waseem Mirza
32.	Aiman Amin	Mohammad Amin Bhat R/o Umer Colony B, Lal Bazar, Srinagar	Munsiff, Charari Sharief	Vice Ms. Fakhar Un Nissa
33.	Iram Irtiza	Reyaz Ahmad Lone R/o 10 Shamas Colony Ferozpora Tangmarg	Munsiff, Kupwara	Vice Mr. Altaf Ahmad Mir
34.	Roopsi	Tarsem Kumar R/o 196 RS Pura.	Munsiff, Mendhar	Vice Ms. Saloni Anand
35.	Waqar Ahmad	Faiz Mohd Wani R/o 90 Village Rajgarh.	Munsiff, Tangmarg	Vice Mr. Towfeel Ahmad Mir
36.	Vikas Bhardwaj	Sham Lal R/o 90 Maira Jourian	2 nd Addl. Munsiff, Srinagar	Vice Mr. Ahtzaz Ahmed
37.	Akanksha Bhagat	Ashok Kumar Bhagat R/o H.No 67, Ward No. 6, Court Road Udhampur	Munsiff, Bhaderwah	Against vacant post
38.	Sheeraz Akhter Malik	Khalil Ur Rehman Malik R/o 54 Samote Koteranka	Addl. Spl MM Kulgam	Vice Mr. Muneer Ahmad Bhat
39.	Ravinder Singh	Dharm Singh R/o Hochock Village Pingloga Ukhral	Munsiff, Chenani	Vice Ms. Rekha Sharma
40.	Himanshoo Atri	Baldev Raj R/o Ward No. 16, Upper Shiva Nagar, Kathua	Addl Spl MM, Pahalgam	Against vacant post
41.	Bharti Slathia	Sahdev Singh Slathia R/o VPO Gurha Slathian, Mandi UDH, Gurha Slathian, Vijaypur	Munsiff Thannamandi	Vice Mr. Rafaqat Hussain
42.	Mansoor Ahmad Mir	Habibullah Mir R/o 235, Lashtiyal Kalaroos Lolab, Kupwara	Munsiff, Tangdhar	Against vacant post
43.	Aastik Verma	Ashok Kumar R/o House No. 93, Ward No. 8, Hiranagar.	Munsiff Qazigund	Vice Mr. Anjeet Singh
44.	Ajay	Manohar Lal R/o 04, Mahal Kalandrian, Ramgarh	Munsiff, Gool	Against vacant post
45.	Nissar Ul Haq Khan	Mohd. Ayub Khan R/o Punzwa, Villagam.	Munsiff D.H Pora	Vice Mr. Mudasir Bashir
46.	Hina Parveen Gone	Mehboob Hussain R/o Gonay House, Karzoo Road, Leh	Sub Registrar Jammu	Against vacant post

47.	Varun Kumar	Vijay Kumar R/o 72 JMC 133, Chand Nagar, Ward No. 19, Jammu.	3 rd Additional Munsiff, Srinagar	Against vacant post
48.	Jyoti Kataria	Rachhpal Kataria R/o Ward No. 61, Patta Bohri Talab Tillo, Jammu.	Addl. Spl Mobile Magistrate, Thannamandi	Against vacant post
49.	Manzar Muneer	Muneer Ahmad Peer R/o Dooligam, Banihal	Munsiff, Ukhral	Vice Mr. Mahavir Singh
50.	Mehak Mehboob	Mehboob Ahmad R/o Shahpora Payeen Achoora, Gurez	Munsiff, Gurez	Against vacant post
51.	Ashutosh Sharma	Kishori Lal R/o 38 Jindrah, VPO Jindrah, Dansal.	Munsiff, Bani	Against vacant post
52.	Anurag Khajuria	Parshotam Lal Khajuria R/o VPO Sainth Khour.	DMM (T), Anantnag	Against vacant post
53.	Rahila Rashid	Abdul Rashid Mapnoo R/o Baduab Tulail, Tulail.	Munsiff, Sumbal	Against vacant post
54.	Sadiq Ali Wazir S/o	Villayat Ali Wazir R/o 96 Sammar, Pashkum	Addl Special MM, Drass	Vice Mr. Imran Haneef Khan
55.	Deepshikha	Deepak Kakroo R/o H.No. 608, Sec-2, Bhagwati Nagar.	Munsiff, Kotranka	Against vacant post
Civil Judges (Junior Division) appointed vide Government Order No. 15709-JK(LD) of 2024 dated 12.09.2024				
56.	Moonis Wahid	Abdul Wahid R/o 785 Sector 2F, Green Avenue Colony Bemina.	Addl Special MM, Ganderbal	Vice Ms. Mainaaz Qadir
57.	Shyam Kumar	Shiv Dutt Sharma R/o H.No. 09, Nai Kali, Samba.	Munsiff, Aishmqam	Against vacant post
58.	Deepika Sharma	Ram Saroop Sharma R/o 05 Gowal, PO Tarore, Bari Brahmana.	Addl Special MM, Kishtwar	Against vacant post
59.	Syed Tayoub Bukhari	Mumtaz Hussain Shah R/o Kallar Kattel PO Lathoong Surankote.	Munsiff, Khalsti	Against vacant post

Note:- These transfers/adjustments shall take effect from 24.09.2024.

By Order

(Shahzad Azeem)

Registrar General

Dated:- 17.09.2024

No:- 42388-400 /RG/GS


Copy to the:-

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships
- Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
- Director, J&K Judicial Academy, Jammu/Srinagar;
- Registrar Rules, High Court of J&K and Ladakh, Srinagar;
- Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- Member Secretary, J&K and Ladakh Legal Service Authority;
- Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K;
- Secretary to Government, Department of Law & Justice, UT of Ladakh;

11. All Principal District and Sessions Judge, UTs of J&K and Ladakh
12. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh;
13. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Jammu/Srinagar;
14. Director Finance, High Court of J&K and Ladakh, Srinagar;
15. Concerned Officers _____;

..... for information and necessary action.

16. Accounts Officer, High Court Wing Jammu/Srinagar;
17. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court;
18. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
19. Order File.


17.09.24.

Registrar General